

ITEM NO.1701

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).1830/2011

DR. UPENDRA PRASAD SINGH DEAD THROUGH LRS.

Appellant(s)

VERSUS

THE STATE OF BIHAR

Respondent(s)

(ONLY IA 45220/2025 - APPLICATION FOR SUBSTITUTION OF LRS. OF DECEASED PETITIONER IN SLP (CRL.) NO. 7897 OF 2011 IS LISTED BEFORE HON'BLE JUDGE-IN-CHAMBERS)

WITH

SLP(Cr1) No. 7897/2011 (II-A)

(IA 45220/2025-APPLICATION FOR SUBSTITUTION OF LRS. OF DECEASED PETITIONER

IA No. 45220/2025 - APPLICATION FOR SUBSTITUTION)

Date : 02-04-2025 This appeal/petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH
[IN CHAMBER]

For Appellant(s) Mr. Neeraj Shekhar, AOR
Mrs. Kshama Sharma, Adv.
Mr. Rajesh Kumar Maurya, Adv.
Mr. Ujjwal Ashutosh, Adv.
Ms. Ayushi Kushwah, Adv.
Ms. Surbhi Singh, Adv.
Mr. Ram Bachan Choudhary, Adv.
Mr. Amrendra Singh, Adv.

Mr. Ram Ekbal Roy, Adv.
Mr. Sanjeev Kumar, Adv.
Mr. Baldeo Sharan, Adv.
Mr. Binay Kumar Das, AOR

For Respondent(s) Mr. Manish Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Ravi Shanker Jha, Adv.

Mr. Gopal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. The application for substitution (IA No. 45220/2025) is

allowed and the Lrs. of the deceased petitioner are directed to be brought on record.

2. Amended memo of parties be filed accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR